

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 2 OF 2017

Dated: 18th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

TANGEDCOAppellant(s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam
Ms. S. Amali

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-2

ORDER

At the request of learned counsel for Appellant, list the matter for hearing on 22-2-2019.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/vg